COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 82 OF 2017

Dated: 19th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:Faridabad Industries AssociationVs.Haryana Electricity Regulatory Commission & Ors			Appellant(s)
		Respondent(s)	
Counsel for the Appellant(s) :	-		
Counsel for the Respondent(s) :	Mr. Nishant Ahlawat for R-1		
	Mr. Raheel Kohli for R	-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on 26.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member